

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No. 3028 of 2014**

**Registrar (Judicial), Orissa High Court ....** **Petitioner**  
None

*-versus-*

**State of Odisha & Others ....** **Opposite Parties**

Mr. Ishwar Mohanty, ASC  
Mr. Manoj Kumar Mishra, Senior Advocate for OP No. 5  
Mr. S.K. Padhi, Senior Advocate for OP No. 20  
Mr. K.P. Nanda, Advocate for OP No. 6

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE M.S. RAMAN**

**ORDER**  
**23.11.2022**

**Order No.**

09. 1. The affidavit dated 22<sup>nd</sup> November, 2022 has been handed over by learned counsel for the State in Court today. He states that copy thereof will be served on all the counsel for the parties.
2. Counter affidavit of Opposite Party No. 20 is also taken on record. Copies thereof be served on learned counsel for the parties.
3. List on 28<sup>th</sup> March, 2023.

**(Dr. S. Muralidhar)**  
**Chief Justice**

**(M.S. Raman)**  
**Judge**